

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM: NAGALAND: MIZORAM AND ARUNACHAL PRADESH)

NOTIFICATION

Dated: Guwahati, the 19th August, 2021

NO.HC.XI-04/2020/89/RC # # # The Hon'ble Gauhati High Court has been pleased to declare **19th August, 2021, (Thursday)** a Court working day and **20th August, 2021 (Friday)** a holiday on account of Muharram in respect of the subordinate Courts of Assam.

Further, the Hon'ble Gauhati High Court has been pleased to declare **20th August, 2021 (Friday)** a restricted holiday on account of Muharram in lieu of **19th August, 2021, (Thursday)** in respect of the Principal Seat.

By order,
Sd/- R.A.Tapadar
REGISTRAR (JUDICIAL)

Memo No.HC.XI-7/2020/90-109/RC dated, 19th August, 2021

Copy to:

1. The L.R. & Secretary to the Govt. of Assam, Judicial Department, Dispur.
2. The Registrar (Vigilance)/ Registrar (Admn.)/ Registrar (Judicial)/ Registrar (Estt.), Gauhati High Court, Guwahati.
3. The Registrar –cum- Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
4. The Registrar, Gauhati High Court, Kohima Bench, Kohima/ Aizawl Bench, Aizawl/Itanagar Permanent Bench, Naharlagun.
5. The Joint Registrar, (_____), Gauhati High Court, Guwahati
6. The Secretary, All Assam Lawyers' Association, Guwahati.
7. The Secretary, Lawyers' Association, Guwahati.
8. The Secretary, Advocates' Association, Guwahati.
9. The Deputy Registrar, (_____), Gauhati High Court, Guwahati.
10. The Director, Law Research Institute, Gauhati High Court, Guwahati.
11. The Librarian –cum- Research Officer, Gauhati High Court, Guwahati.
12. The Asstt. Registrar, (_____), Gauhati High Court, Guwahati.
13. The Special Officer, Translation Wing, Gauhati High Court, Guwahati.

14. The P.S. to Hon'ble Mr. / Mrs. Justice _____,
Gauhati High Court, Guwahati.
15. The Project Manager, Gauhati High Court, Guwahati. (He is requested to
upload the notification in the High Court Website.)
16. The Administrative Officer (Judicial), (_____), Gauhati
High Court, Guwahati.
17. The Court Officer (I/II), Gauhati High Court, Guwahati.
18. The Chief Security Officer, Gauhati High Court, Guwahati.
19. The C.A. to the Registrar General, Gauhati High Court, Guwahati.
20. The High Court Notice Board.

R. A. Tapadar
19.08.24
REGISTRAR (JUDICIAL)